

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 221 OF 2017 &
IA NOS. 456, 505 & 457 OF 2017**

Dated: 26th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Aircel Limited **...Appellant(s)**

Vs.

Maharashtra Electricity Regulatory Commission & Anr. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sudhir Makkar, Sr. Adv.
Mr. Raghav Pandey
Mr. Saumya Gopa
Mr. Shally Bhsin
Mr. Rajiv K.R.

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. G.Sai Kumar
Ms. Noor Rampal
Ms. Somya Vaid for R-2

ORDER

List the matter on **04.09.2017**. In the meantime, pleadings be completed.

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**